

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO. 12 (RE-2001)/1997-2002

NEW DELHI : DATED : 01/06/2000.

Attention is invited to Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2428, the new entries from Sl.No.A-2429 to A-2438 shall be added as per Annexure "B" to this Public Notice.

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1530, the new entries from Sl.No.C-1531 to C-1537 shall be added as per Annexure "C" to this Public Notice.

5. This issues in Public interest.

Sd/-

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

(S. L. GUPTA)

DY. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

Annexure "A" to the

Public Notice No. 12

Dated: 01/06/2000

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	174	<u>Chemicals & Allied Products</u> Sl.No.A1412	The norms covered by this entry shall be substituted by the following:-

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
A1412	N(1,3 Dimethyl Butyl) N Phenyl-Para Phenylene Diamine (Minimum 95%)	1 kg	1.Aniline 2.MIBK(Methyl Isobutyl Ketone)	0.463 kg 0.444 kg

			3. Para Nitro Chloro Benzene	0.761 kg
			4. Formic Acid(85%)	0.354 kg
			5. Potassium Carbonate	0.459 kg
			6. Platinum Catalyst	0.0002 kg

2.	306	<u>Chemicals & Allied Products</u> Sl.No.A2299	The description of import item Sl. No. 1 shall be amended to read as under:- "L-Glutamine and without Sodium Bicarbonate."
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3.	307	<u>Chemicals & Allied Products</u> Sl.No.A2301	The quantity of export item shall be corrected to read as under:- "10,000 Vials"
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4.	438	<u>Engineering Product</u> Sl.No.C169	After import item No. 7, the following item (with quantity) shall be added:- 8. Aluminium Sheet/ - 1.05 kg/kg CRCA Sheet (for content in Blades of Fan) (only the export The relevant item used product".
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			in the export to be allowed)
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5.	589	<u>Engineering Product</u> Sl.No.C697	After import item No.1, the following alternative item (with quantity) shall be added:- "OR Aluminium Wire - 36.225 kg." (Not below 3mm)
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6.	589	<u>Engineering Product</u> Sl.No.C698	After import item No.1, the following alternative item (with quantity) shall be added:- "OR Aluminium Wire - 5.999 kg." (Not below 3mm)
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7.	607	<u>Engineering Product</u> Sl.No.C829	1. The description of import item No.1 (with quantity) shall be amended to read as under:- "1. C.R.S.S. Strip - 988 kgs. OR H.R.S.S. Strip - 1522 kgs."
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			2. At the end of this entry the following Note shall be added:- Note:- "In so far as H.R.S.S. is concerned, the input norm as above shall be valid for a period of one year viz. upto 31.3.2001 only after which it shall be reviewed".
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8.	615	<u>Engineering Product</u> Sl.No.C876	1.Import item No. 5 alongwith quantity shall be deleted. 2.After import item No. 4 the following items (with quantity) shall be added:- "5. Polyox WSRN 750 - 44 kg. 6. Polyox Coagulant - 44 kg. 7. General purpose - 38 kg." Polystyrene 3.The note below this norm shall be amended to read as under:- Note :- "1. The items at S.No. 5, 6 and 7 above shall be allowed only if the product exported is with Lubra Strip".
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9.	712	<u>Engineering Product</u>	The description of import item No. 1 (without any change in quantity) shall be amended to
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		Sl.No.C1315	read as under:- "Inco`s' Nickel Rounds/ Pellets Unwrought & Unalloyed."
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10.	757	<u>Engineering Product</u> Sl.No.C1503	The description of import item No. 1 (alongwith quantity) shall be amended to read as under:- "1.Copper - 1.06 MT/MT concentrate of copper content in the export product OR Copper Scrap - 1.075 MT/MT Copper contents in the export product Blister - 1.04 MT/MT copper content in the export product."
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11.	805	<u>Food Product</u> Sl.No.E51	After import item No. 3 the following items (with quantity) shall be added:- "4. Kraft Paper - Net +1% wastage 5.Adhesive (Powder - 0.005 gm form) (approx.)"
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			6.Printing Ink - 0.00005 gm."
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12.	830 - 831	<u>Leather Product</u> Sl. No.G18	1.After import item No.7, the following item (with quantity) shall be added:- "8. Leather Chemicals - As per Leather chemicals prescribed in G-7, on pro-rata Basis". 2.At the end of this entry the following foot-note shall be added:- "Note: 2. For import of Leather Chemicals (Item No. 8) the requirement of Finished Leather per number of Glove is 0.50 sq.ft.".
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13.	873	<u>Plastic Product</u> Sl.No.H-90	After import item No. 1 the following additional item with quantity shall be added:- "2. Trigonox 101 (2,5 Bis - 0.007 kg/kg" tert-butylperoxy-2,5-dimethyl hexane, minimum 92% in solvent)
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14.	951	<u>Sports Goods</u> Sl.No.I-23	1.The description of export item (without change in quantity) shall be amended to read as under:- "Head Guard made out of PVC/PU leather cloth"
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			2.The description of import item (without change in quantity) shall be amended to read as under:- "Relevant PVC/PU Leather Cloth".
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15.	1	<u>GENERAL NOTES FOR ALL EXPORT PRODUCTS GROUP</u>	"In the general notes, note No. 4 shall be deleted".
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Annexure "B" to the

Public Notice No. 12

Dated: 01/06/2000

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2429	Tris Nonyl Phenyl Phosphite	1 kg	1.Nonyl Phenol	1.066 kg
			2.Phosphorous Trichloride	0.222 kg
A2430	Cis-2-(2,4-Dichlorophenyl)-2-(1-H-Imidazole-1-yl-methyl-1,3-Dioxolan-4-		1.2,4 Dichloro Acetophenone	3.07 kg
			2.Imidazole	1.38 kg
				6.41 kg

	yl)methyl-P-Tolyl sulphonate OR Cis-Tosylate		3.Toluene 4.Methanol 5.Methyl Isobutyl Ketone	9.08 kg 0.74 kg
A2431	Cyanoacetamide	1 kg	1.Monochloro Acetic Acid 2.Sodium Cyanide 3.Acetone 4.Methyl Isobutyl Ketone	3.75 kg 1.36 kg 1.75 kg 1.36 kg
A2432	Reactive Polyamide Resin with Free Amino Groups and Viscosity at 25°C 125 to 175 poises (SYNPOL-140)	1 kg	1.Domer Acid 2.Triethylene Tetramine 3.Industrial Mono Carboxylic Fatty Acid	0.684 kg 0.443 kg 0.029 kg

A2433	Reactive Polyamide Resin with High Amine value (340-	1 kg	1.Industrial Monocarboxylic Fatty Acid 2.Triethylene Tetramine	0.600 kg 0.440 kg
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	400) Long Pot Life and Viscosity at 25°C 2 to 6 poises (SYNPOL- 160)			
A2434	Slow Curing Solvent free aromatic polyamine Epoxy adduct (Epoxy Resin Hardner- 340) Viscosity – 50-90 Poises Pot life - 8- 10 hrs.	1 kg	1.Aniline 2.Epoxy Resin 3.Dibutyl Phthalate	0.470 kg 0.384 kg 0.360 kg
A2435	Fast Curing Solvent free	1 kg	1.Aniline 2.Epoxy Resin 3.Dibutyl Phthalate	0.442 kg 0.146 kg 0.338 kg

	aromatic polyamine Epoxy adduct (Epoxy Resin Hardner- 350) Viscosity – 150-210 Poises Pot life - 20-30 Minutes			
A2436	Polyvinyl Butyral Resin	1 kg	1.Poly Vinyl Alcohol 2.N-Butyraldehyde	0.710 kg 0.429 kg

A2437	BOPP Bags with/without Adhesives Tape	1 kg	1.BOPP Film (relevant thickness and grade) 2.Double side self- adhesive Tape	1.02 kg/kg content in the export product 1.02 Sq. mtr./ Sq. mtr. content in the
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				export product
Note:- The item No. 2 viz. Double side self-adhesive Tape shall be permitted for import only when the product is exported with adhesive tape.				
A2438	Reactive Polyamide Resin with High Amine Value (380-420) Rapid curing and Viscosity at 25° : 10 to 15 poises (SYNPOL-150)	1 kg	1.Domer Acid 2.Triethylene Tetramine 3.Industrial Mono-carboxylic Fatty Acid	0.236 kg 0.431 kg 0.389 kg

Annexure "C" to the
Public Notice No. 12
Dated: 01/06/2000

ENGINEERING PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
01521	Reactive Polyamide Resin with High Amine Value (380-420) Rapid curing and Viscosity at 25° : 10 to 15 poises (SYNPOL-150)	1 kg	1.Domer Acid 2.Triethylene Tetramine 3.Industrial Mono-carboxylic Fatty Acid	0.236 kg 0.431 kg 0.389 kg

C1551	Pneumatic Tools- Hand drills without Muffler with chuck 3/4" x 3 3/4" (19mm x 95.2mm)	1 NO	1.Relevant inlet bushing	1 NO.
			2.Relevant Hose tail	1 No.
			3.Relevant Throttle lever	1 No.
			4.Relevant Rear Valve seat	1 No.
			5.Relevant Front Valve Seat	1 No.
			6.Relevant Valve	1 No.
			7.Relevant Handle bare	1 No.
			8.Relevant Throttle Valve bushing	1 No.
			9.Relevant Bolt	2 Nos.
			10.Relevant Pawl	2 Nos.
			11.Relevant Ratchet Ring	
			12.Relevant Cylinder	1 No.
			13.Relevant Piston	1 No.
			14.Relevant Cylinder bushing	1 No.
			15.Relevant Retainer Plate	1 No.
			16.Relevant Chuck	
			17.Relevant chuck sleeve	1 No.

			18.Relevant front head	1 No.
			19.Relevant Plunger shifter	1 No.
				1 No.

			1.Relevant shifter sleeve	1 No.
			2.Relevant Retainer Sleeve	1 No.
Note:- The import of components shall be allowed on net to net basis with accountability clause.				
C1532	Pneumatic Tools- Hand drills with Muffler and shifter sleeve with chuck $\frac{3}{4}$ " x $3\frac{3}{4}$ " (19mm x 95.2mm)	1No.	1.Relevant Inlet bushing	1 No.
			2.Relevant Hose tail	1 No.
			3.Relevant Throttle lever	1 No.
			4.Relevant Rear Valve seat	1 No.
			5.Relevant Front Valve Seat	1 No.
			6.Relevant Valve	1 No.

		7.Relevant Handle bare	1 No.
		8.Relevant Throttle Valve bushing	1 No.
		9.Relevant Bolt	2 Nos.
		10.Relevant Pawl	2 Nos.
		11.Relevant Ratchet Ring	1 No.
		12.Relevant Cylinder	1 No.
		13.Relevant Piston	1 No.
		14.Relevant Cylinder bushing	1 No.
		15.Relevant Retainer Sleeve	1 No.
		16.Relevant Retainer Plate	1 No.
		17.Relevant Chuck	1 No.
		18.Relevant Chuck Sleeve	
		19.Relevant Front head	1 No.
			1 No.

			20.Relevant Muffler 21.Relevant Plug-Muffler 22.Relevant Button-rotation release 23.Relevant Washer-Clamping 24.Relevant Plunger Shifter 25.Relevant Shifter Sleeve 26.Relevant Depth gauge 27.Relevant dead handle	1 No. 1 No. 2 Nos. 1 No. 1 No. 1 No. 1 No.
Note:- The import of components shall be allowed on net to net basis with accountability clause.				
C1533	Pneumatic Tool-Concrete Vibrator with 2 ½ (inch) Head	1No.	1.Relevant Live Air Handle Cap 2.Relevant Plug Handle 3.Relevant Live Air Handle cover 4.Relevant Sleeve	1 No. 1 No. 1 No. 1 No.

		5.Relevant Hose Nipple	2 Nos.
		6.Relevant 'Band-It' Clamp	2 Nos.
		7.Relevant Intake Hose	1 No.
		8.Relevant Shell & Nose Cap	
		9.Relevant End Cap	1 No.
		10.Relevant Eccentric Shaft Nut Assembly	1 No.
			2 Nos.
		11.Relevant Upper end Plate	1 No.
			1 No.
		12.Relevant Eccentric Weight	1 No.
		13.Relevant Eccentric Shaft	1 No.
			3 Nos.
		14.Relevant Lower end Plate	1 No.
		15.Relevant Hose Clamp (Band-It)	1 No.
			2 Nos.
		16.Relevant Swivel Nipple	1 No.
		17.Relevant Lock wire	1 No.

			18.Relevant Hose Clamp(Band-It)	1 No.
			19.Relevant Hose Nipple	1 No.
			20.Relevant Exhaust Swivel Collar	1 No.
			21.Relevant Live air hose	
			22.Relevant Strainer	1 No.
			23.Relevant Oiler body	
			24.Relevant Live air handle stem & Bushing	
			25.Relevant Exhaust Hose	
Note:- The import of components shall be allowed on net to net basis with accountability clause.				

C1534	Pneumatic Tool	1 No.	1.Relevant Valve	1 No.
			2.Relevant retainer	1 No.
			3.Relevant Piston	1 No.
			4.Relevant Spring	2 Nos.
			5.Relevant Cylinder	1 No.

6.Relevant Clamp	1 No.
7.Relevant Muffler	1 No.
8.Relevant Muffler Plug	1 No.
9.Relevant Housing	1 No.
10.Relevant Pin	2 Nos.
11.Relevant Air Tube	1 No.
12.Relevant Bushing	2 Nos.
13.Relevant Shaft	1 No.
14.Relevant Button	1 No.
15.Relevant Bush	1 No.
16.Relevant Bearing	2 Nos.
17.Relevant Sleeve	1 No.
18.Relevant Casting	1 No.
19.Relevant Chain Link Lead	1 No.
20.Relevant throttle Valve	1 No.
21.Relevant Handle	

Note:- The import of components shall be allowed on net to net basis with accountability clause.

C1535	Pneumatic Tool- Rock Drill	1 No.	1.Relevant Handle Bracket (made of steel Gr. SAE 8620)	1 No.
			2.Relevant Handle Bolt (made of steel Gr. EN 9)	1 No.
			3.Relevant Air inlet swivel (made of steel Gr. EN 24)	1 No.
			4.Relevant Air inlet swivel nut (made of steel Gr. SAE 8620)	1 No.
			5.Relevant Blower Valve (made of steel Gr. SAE 8620)	1 No.
			6.Relevant Thru Bolt (made of steel Gr. EN 24)	2 Nos.
			7.Relevant Front head (made of steel Gr. SAE 8620)	1 No.
			8.Relevant Retainer (made of steel Gr. SAE 8620)	1 No.

		9.Relevant Retainer trunnion (made of steel Gr. SAE 8620)	2 Nos.
		10.Relevant Cylinder (made of steel Gr. SAE 8620)	1 No.
		11.Relevant Back head (made of steel Gr. SAE 8620)	1 No.

		12.Relevant Throttle valve handle (made of steel Gr. SAE 8620)	1 No.
		13.Relevant Ratchet ring (made of steel Gr. SAE 8620)	1 No.
		14.Relevant Valve case (made of steel Gr. EN 354)	1 No.

15.Relevant Blower valve bushing (made of steel Gr. SAE 8620)	1 No.
16.Relevant Rifle bar nut (Bronze) (made of steel Gr. SAE 8620)	1 No.
17.Relevant Piston (made of steel Gr. EN 355)	1 No.
18.Relevant Bushing Cylinder (made of steel Gr. SAE 8620)	1 No.
19.Relevant Air tube (made of steel Gr. SAE 8620)	1 No.
20.Relevant Chuck rotation nut (made of steel Brass)	1 No.
21.Relevant Chuck Sleeve (made of steel Gr. SAE 8620)	

22.Relevant Chuck (made of steel Gr. SAE 8620)	No.
	1 No.
	1 No.
	1 No.
	1 No.
	1 No.
	1 No.
	1 No.

			23.Relevant Rifle bar (made of steel Gr. SAE 8620) 24.Relevant Valve (made of steel Gr. SAE 8620) 25.Relevant Valve Guide Bushing (made of steel Gr. SAE 8620) 26.Relevant Bushing- water valve (made of steel Brass) 27.Relevant Throttle Valve (made of steel Gr. SAE 8620)	1 No. 1 No. 1 No. 1 No. 1 No.
Note:- The import of components shall be allowed on net to net basis with accountability clause.				
C1536	Pneumatic Tool-Rivet-ting Cutter (buster) 8" to 11" Cylinder	1 No.	1.Relevant Throttle valve (made of steel Gr. SAE8620) 2.Relevant Throttle tube (made of steel Gr. ENIA)	1 No. 1 No.

		3.Relevant Throttle lever (made of steel Gr. EN8)	1 No.
		4.Relevant Valve case lid (made of steel Gr. SAE8620)	1 No.
		5.Relevant Valve (made of steel Gr. EN24)	1 No.

		6.Relevant Valve case (made of steel Gr. SAE8620)	1 No.
		7.Relevant Handle (made of steel Gr. EN8)	1 No.
		8.Relevant Spring clip (Lock collar) (made of steel Gr. EN8)	1 No.
		9.Relevant Lock collar (made of steel Gr. EN8)	1 No.
		10.Relevant Cylinder (made of steel Gr. EN24)	1 No.
		11.Relevant Piston (made of steel Gr. T118 CR2)	
		12.Relevant Lower sleeve (made of steel Gr. EN31)	1 No.

			13.Relevant Upper sleeve (made of steel Gr. EN31)	1 No.
			14.Relevant Retainer sleeve (made of steel Gr. EN24)	1 No.
			15.Relevant Exhaust Deflector (made of steel Gr. SAE1070)	1 No.
				1 No.
Note:- The import of components shall be allowed on net to net basis with accountability clause.				
C1537	Regulators with rotating outlet for LPG cylinder	1 No. (227 gms)	1. Zinc	245 gms.